

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 22
ALLAHABAD BENCH

CP NO.(IB)62/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BHUSHAN DEALMARK PVT. LTD. V/S UPADHYAY CONTRACTORS PVT. LTD.

SECTION: 9 OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. RAHUL CHAUDHARY, ADV.

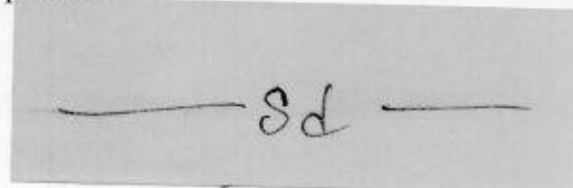
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The matter was taken up today through Video Conferencing.

Heard Sh. Rahul Chaudhary, Advocate for the petitioner through Video Conferencing.

Pursuant to the earlier order of this Court, notices were issued to the respondent and record further shows that the affidavit of service is on record, ^{← showing that the respondents have been noticed ←} but none has put in appearance on behalf of the respondent till date.

Accordingly, put up in the week commencing 17th February, 2021 before the Regular Court/ Video Conferencing, by which time, respondent may put in appearance along with reply, failing which, appropriate order shall be passed.



Dated : 04.01.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)